

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4218/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Pijush Pratim Bairagi,
Addl. District & Sessions Judge, No. 1,
Nagaon.

Dated Guwahati the 16th October, 2020.

Sub: **Car Permission .**

Ref:- Your letter No. ADDL.DJN/1/1093 Dated 19.10.2020.

Sir,

With reference to the above, I am to inform you that you have been asked to place your application before the District & Sessions Judge, Nagaon, regarding permission to proceed to Guwahati by your official vehicle from the morning of 29.10.2020 till the evening of 04.11.2020.

Yours faithfully,

Sdr

JT.REGISTRAR (VIGILANCE)

4220
Memo NO.HC.VII-08/2017/4219-1A, dated 16.11.2020

Copy to:

1. The District & Sessions Judge, Nagaon. You have been asked to dispose of the matter of Shri Bairagi at your level.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Adm